

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO-611
ANSWERED ON- 24/07/2023

Universities Operating without Accreditation from NAAC

611. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the number of Universities across the country operating without accreditation from the National Assessment and Accreditation Council (NAAC), College/University-wise and Course-wise since 2014 onwards to till date and the number of students affected till date, State-wise;
- (b) the action taken thereon and penalty imposed/recovered from them till date; and
- (c) the corrective steps being taken to monitor regularly such Universities/Higher Educational Institutions which are running illegally?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)

(a): As informed by the University Grants Commission (UGC), the National Assessment and Accreditation Council (NAAC) data of accreditation of Universities and Colleges is available at https://www.ugc.gov.in/pdfnews/LSPQ%20No%20522_Annexure-1-2.pdf.

(b): UGC has further informed that the requirement of accreditation / ranking has been made mandatory for recognition of the Universities and Colleges to be eligible for central assistances under section 12B of the UGC Act, 1956.

(c): The State/UT wise details of fake universities are available at the UGC's website <https://www.ugc.gov.in/page/Fake-Universities.aspx>. At the beginning of every academic session, UGC issues Public Notices and Press Release about this in National Hindi and English Newspapers to warn the aspiring students, guardians and the public at large not to take admission in the courses run by them. In addition, UGC writes letters to Chief Secretaries and Education Secretaries of respective State/UT Government to take action against fake universities/institutes located in their jurisdiction.
